

| Name of the corporate debtor: Kaushik Global Logistics Limited; Date of commencement of liquidation: 21st November 2023; List of stakeholders as on : 23rd February 2024 | | | | | | | | | | | | | | |
|--|--|------------|---------------------------|------------------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|---|
| List of operational creditors (Government dues) | | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Employee State Insurance Corporation | YES | 20.12.2023 | 33,26,658.00 | 26,67,169.00 | Govt. DUES | - | - | 0.47 | - | - | 6,59,489.00 | - | The liquidator after verification of the claim has sought several documents and information from the creditor to substantiate the amount of claim however even after giving multiple attempts the creditor could not responded. As a result of which the Liquidator has decided to consider the claim amount which has been earlier admitted by the RP. This is the best estimate taken by the liquidator in accordance with regulation 25. Therefore an amount of Rs. 6,59,848.00 has been rejected. |
| 2 | Deputy Commissioner of Income tax Central Circle-2 Kolkata | YES | 18.12.2023 | 56,50,80,103.00 | 56,50,80,103.00 | Govt. DUES | - | - | 99.37 | - | - | - | - | Claim admitted based on the information and documents submitted by the creditors |
| 3 | Income Tax Office (TDS), Ward-2(1), Kolkata | YES | CIRP CLAIM | 9,10,370.00 | 9,10,370.00 | Govt. DUES | - | - | 0.16 | - | - | - | - | The claim has been incorporated in the list as per regulation 12(2)(c) |
| | - | - | | 56,93,17,131.00 | 56,86,57,642.00 | 0.00 | 0.00 | - | 100.00 | - | - | - | 0.00 | |